

Name of the Corporate Debtor: MINERVA ENTERPRISES PVT LTD; Date of Commencement of CIRP: 14.07.2022; List of Creditors as on: 05.04.2023

Annexure-3

Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Date of admission/update	Amount of claim admitted (Rs.)											
1	Edelweiss Asset Reconstruction Company Limited	Secured FC for Term Loan (In Consortium)	26.07.2022	5,05,82,29,586	03.08.2022	5,05,82,29,586	No	79.01	0	0	Annexure 1	Annexure 1	0	0	-	-	-
2	Bank of India	Secured FC for Term Loan (In Consortium)	27.07.2022*	1,34,38,61,596	03.08.2022	1,34,38,61,596	No	20.99	0	0	Annexure 1	Annexure 1	0	0	-	-	-
*Note: Form-C was received on 27.07.2022, however the same was revised, accordingly revised Form-C was received on 30.07.2022																	
Total				6,40,20,91,182		6,40,20,91,182		100.00	0	0			0	0	0		

ANNEXURE-1
Security Interest for the Term Loan Credit facilities granted Under Consortium is as follows:

a) Collateral Security:

- All that built up space admeasuring 2,00,000 Sq. Ft. along with proportional extent of undivided share in land admeasuring 4,000 square yards out of total land admeasuring Ac. 2-2.39 Gts in Survey No.104(P) and 134 (P) situated at Gachibowli, Serilingampally Mandal, Ranga Reddy District, Hyderabad.

- Leasehold rights over 2,44,000 Sq. Ft. space along with proportional extent of undivided share in land admeasuring 5,970sq yards out of total land admeasuring Ac. 2-2.39 Gts in Survey No.104 (P) and 134 (P) situated at Gachibowli, Serilingampally Mandal, Ranga Reddy District, Hyderabad.

- First pari passu charge on All the present and future tangibles, movables fixed assets including furniture and fixtures.

b) Personal Guarantee:

Name of Personal Guarantors:

1. Ms. P. Kameshwari
2. Mr. P. Chakradhar Reddy
3. Ms. P. Lakshmi Sruthi
4. Mr. P. Prabhakar Reddy